NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 54/117	TP 298 /16	Hearing	237(b)	PP Zibi Jose Vs. The Portland Rubber Estate Ltd. & 10 Ors

1. SMAHESWARI Respondents (1 to 10) P. Mah 98452 78063
(cf 11614) p. p. p. 2 1131 Jose Petitioned in person (

Petitioners is present in person. PCS for respondents is present. The matter is listed for clarification. Already, we have heard both sides. After getting clarification, the matter is again listed for orders on 28.07.2017.

MEMBER (J)

MEMBER (T)